

14.31 hrs.

CONSTITUTION (AMENDMENT)  
BILL\**(Omission of article 314)*

**Shri Vishwa Nath Pandey:** I beg to move for leave to introduce a Bill further to amend the Consitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri Vishwa Nath Pandey:** I introduce the Bill.

14.31½ hrs.

PREVENTION OF CORRUPTION  
(AMENDMENT) BILL\**(Omission of Section 6)*

**Shri Vishwa Nath Pandey:** I beg to move for leave to introduce a Bill further to amend the Prevention of Corruption Act, 1947.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Corruption Act, 1947."

*The motion was adopted.*

**Shri Vishwa Nath Pandey:** I introduce the Bill.

14.31½ hrs.

CODE OF CRIMINAL PROCEDURE:  
(AMENDMENT) BILL\**(Amendment of section 252)*

**श्री सिंहासन सिंह (गोरखपुर) :** मैं प्रस्ताव करता हूँ कि दण्ड प्रक्रिया संहिता, 1898 में प्रागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए ।

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

*The motion was adopted.*

**श्री सिंहासन सिंह :** मैं विधेयक को पेश करता हूँ ।

14.31½ hrs.

ALL-INDIA SERVICES (AMEND-  
MENT) BILL\**(Insertion of new section 3A)*

**Shri C. K. Bhattacharyya (Raiganj):** I beg to move for leave to introduce a Bill further to amend the All-India Services Act, 1951.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the All-India Services Act, 1951."

*The motion was adopted.*

**Shri C. K. Bhattacharyya:** I introduce the Bill.

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